## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated Shillong, the 30th March, 2021.

NO.HCM.II/85/2016/Estt/234 : In supersession of previous Notification No. HCM.II/85/2016/Estt./134 dated 25<sup>th</sup> June, 2019, Hon'ble the Chief Justice is pleased to re-constitute a Sub-Committee and Shri. Kerbor J Lyngdoh, MJS, Joint Registrar-cum-OSD to assist Hon'ble Mr. Justice H. S. Thangkhiew for Recruitment to the post of Law Clerk-cum-Legal Research Assistant.

By Order,

## **REGISTRAR GENERAL**

Memo. NO.HCM.II/85/2016/Estt/234-A Dated Shillong, the 30<sup>th</sup> March, 2021. Copy to:

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 5. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 6. The Registrar (Admn.), High Court of Meghalaya, Shillong for information.
- Shri. Kerbor J. Lyngdoh, MJS, Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong for information and necessary action.
- 8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
  - 9. Notification File.
- 10. Office file.

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REGISTRAR GENERAL